

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION No. 643**  
TO BE ANSWERED ON: 20.11.2019

**DATA CENTRE AND DATA SECURITY**

**643. SHRI FEROZE VARUN GANDHI:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the country has international level data centres and if so, the details thereof;
- (b) whether these centres have data security arrangement and if so, the details thereof;
- (c) whether the Government has mandated any standards for data security and data capacity creation in the country; and
- (d) if so, the details thereof and if not, the reasons therefor alongwith the steps taken by the Government in this regard?

**ANSWER**

MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)

(a): Yes, Sir. There are several international level data centers hosted by private companies in the country. In the Government, National Informatics Centre (NIC) has set up Tier-III National Data Centers at New Delhi, Pune, Hyderabad and Bhubaneswar. At the State/UT level, State Data Centers have been set up under National e Governance Plan (NeGP).

(b): Yes, Sir. National Informatics Centre (NIC) follows the instructions issued by various agencies of the Government. (NIC) provides IT / e-Governance related services to Government departments and aims to protect the cyber resources from possible compromises through a layered security approach in the form of practices, procedures and technologies that are put in place. NIC Data Centres are operating as per ISO 27001 norms. NIC has deployed state-of-the-art security solutions including network Firewalls, Intrusion Prevention systems, Web Application Firewall, Distributed Denial of Services mitigation solution and anti-virus solution. Cyber Security is a continuous process and the protection elements are updated on a regular basis. State Data Centres (SDCs) follow the guidelines as laid down by MeitY regarding security.

(c) and (d): Yes, Sir. Ministry of Electronics and Information Technology, Government of India had mandated the guidelines, for setting up of the State Data Centres (SDC) under National e Governance Plan (NeGP) in 2008. These guidelines are related to setting up of the State Data Centres, standards requirements and best practices on security and is available at <https://meity.gov.in/content/policy-guidelines-state-data-centre-sdc>

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